

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:643
ANSWERED ON:28.02.2000
CHEATING BY VARIOUS BENEFIT FUNDS AND CHIT COMPANIES
P.D. ELANGO VAN

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Government have received any reports on the misappropriation and cheating done by the various benefit funds and chit companies in Tamil Nadu;
- (b) if so, the steps taken by the Government to curb such money misappropriations and cheating of the common public;
- (c) whether the Government have issued any rigid guidelines on functioning of Nidhis/Mutual Benefit Fund Societies;
- (d) if so, the details thereof; and
- (e) the details of the Nidhis/Mutual Benefit Fund Societies which functioned in Tamil Nadu during the last five years and their respective finance positions thereof as reported to the Government during the last five years?

Answer

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RAM JETHMALANI):

- (a) to (e) The information is being collected and will be laid on the table of the House.